

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.4317  
ANSWERED ON 27.03.2023**

**IMPROVEMENT OF GREENERY IN TAJ HERITAGE CORRIDOR**

4317. SHRI RAJ KUMAR CHAHAR:

Will the MINISTER OF CULTURE be pleased to state:

- (a) whether the Government is aware that the present status of greenery in Site-A of the Taj Heritage Corridor opposite Agra Fort in Agra is not up to the mark;
- (b) the details of the initiatives taken by the ASI for improvement of greenery of Taj Heritage Corridor Site-A and the amount spent thereupon during the last five years with a year-wise breakup;
- (c) whether the Government has any policy to permit cultural shows on the above Heritage Corridor Site to promote the culture of the country;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to frame a policy on it?

**ANSWER**

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF  
NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Sir, the land area measuring 20 Hectare falls in Site-A of the Taj Heritage Corridor is given to the Archaeological Survey of India (ASI) for development of garden. In Phase I, 10 Hectare of land have been identified, out of which approx. 60% area has already been developed into a proper garden in planned manner and the same is maintained in good condition.
- (b) Regular manpower is deployed for routine maintenance of the garden and it has been fenced to protect the garden. The expenditure incurred for the routine maintenance and upkeep of the garden during the last five years is as follows:

<b>Financial Year</b>	2017-18	2018-19	2019-20	2020-21	2021-22
<b>Expenditure incurred (crore)</b>	0.25 (for fencing)	0.41	0.79	0.17	0.28

- (c) Taj Heritage Corridor is not in the list of identified locations for organizing cultural events. Guidelines along with list of monuments for organizing cultural events in the protected area are already in vogue. (Annexure-I)
- (e)

**ANNEXURE REFERRED TO IN REPLY OF PART (c-e) OF THE LOK SABHA  
UNSTARRED QUESTION NO.4317 FOR 27.03.2023**

**Guidelines**

The issue relating to usage of specific areas of protected monuments / sites for holding cultural events has been resolved and the competent authority has approved the following guidelines for usage of protected areas.

1. As a matter of course, the Archaeological Survey of India (ASI) will not like to permit the use of monuments and land attached to such monuments for holding functions/events. The circles may, however, permit such use only as an exception if the DG, ASI / SA, Circle is fully satisfied that the function/event is unlikely to cause any damage, whatsoever, to the monument, its land and other built structures standing thereon.
2. The circles would accord permission in only those monuments, which are identified for holding cultural events. They will also delineate the area / parts of the monument where such events can be held.
3. The DG, ASI / SA, circle may refuse permission to hold functions in the identified monuments/sites in case ASI had undertaken recent renovation / beautification works and the holding of such event may interfere with the work/ damage the renovations.
4. If a monument is not listed for allowing the holding of cultural events, the DG, ASI may grant such permissions after calling for a report from the concerned SA. The DG, ASI however reserves the right to disallow any such request. His decision will be final.
5. Permission can be granted for holding cultural events of a high standard, preferably classical. For this purpose, cultural events would mean classical music, dance and drama. In deciding whether an event is a cultural event or not, the decision of the DG, ASI would be final.
6. No permission would be granted for any function event where the admission is regulated by sale of tickets or by levy of admission charges.
7. No permission would be granted for any event which involves any commercial / religious activity like sales, exhibition-cum-sales etc.
8. Permission for holding functions would be granted only to Government departments and public bodies. No permission would be granted to private individuals, private bodies or other commercial organizations. In deciding whether the requests for holding a function is from a public body or not, the decision of the DG, ASI would be final. While considering the requests from public bodies, the DG, ASI / SA, Circle would consider the previous history and activities of the organization the purpose for which the event is being held and the nature and duration of the cultural event.
9. Permission issued will be valid only for one day except in exceptional cases where for reasons to be recorded, such permissions may extend to more than one day. All temporary structures must be constructed and removed within the same day by 11 PM. All function must conclude by 10 PM. No music or loudspeaker etc. will be allowed thereafter. Any violation will lead to a police complaint by ASI officials.

10. No construction activity of any type will be permitted except for putting up a temporary rostrum or stage, which can be moved away. In putting up such temporary structures there will be no masonry activity.
11. As the conduct of the event within the monuments or its precincts is likely to cause damage to the built infrastructure and its environs, the ASI would levy the following charges for usage:
  - a. For conducting an event in the land attached (outside) to a protected monument Rs. 25000/- per day and where a part of the built monuments (inside) is also likely to be used along with the land Rs. 50000/- per day would be charged. (in select monuments at Delhi).
  - b. In other circles for conducting cultural event, Rs. 10000/- would be charged per day (for one day only) for using the area attached (outside) to a protected monument and where a part of the protected monuments is also likely to be used, Rs. 25000/- per day would be charged.

D.G., ASI may decide if other differential needed.

In addition to the above, ASI would also demand a refundable security deposit of Rs. 50000/- per day in all monuments in Delhi. In other circles, this refundable security deposit would be Rs. 30,000/-. This security deposit would be refunded within a week after the function after deducting expenditure, if any, that the ASI has incurred in clearing the area of litter/garbage etc. or in repairing damages, if any.

The ASI would be free to impose appropriate conditions on various aspects like parking, maximum number of visitors, noise and luminous levels etc. to ensure that the monument and its environs are protected and preserved and the conduct of the event would not cause any damage to the monument (physically) or its cultural integrity.

A list of monuments where cultural events could be permitted is at Annexure - I. This list is not exhaustive and the A.S.I. may amend this list as and when required.

The above guidelines will come into immediate effect and will remain valid until further orders.

**LIST OF MONUMENTS/SITES WHERE CULTURAL  
EVENTS COULD BE PERMITTED**

**AGRA CIRCLE**

1. Ram Bagh
2. Akbar's Tomb (outside)
3. Diwan-i-Aum (Agra Fort)
4. Kankali tila, Mathura
5. Open Area outside Bashahi Gate, Fatehpur Sikri

**AURANGABAD CIRCLE**

1. Lawns outside Bibi-ka-Maqbara, Aurangabad
2. Open Area in front of Rock-cut Caves, Ellora
3. Open Area Fort, Daulatabad

**BANGALORE CIRCLE**

1. Open Area east of Keshava Temple, Somnathpur
2. Open Area Hoysaleswara Temple, Halebidu
3. Open Courtyard, ChennaKeshva Temple, Belur
4. Open Area and Cloistered Court of Bahubalis Statue, Shravana Belgola
5. Open Area surrounding the Bahubali Statue, Karkala
6. Open Area, Chitradurga Fort
7. Open lawns, Tipu's Palace, Bangalore
8. Open Area surrounding Tipu's Tomb, Srirangapatna
9. Open Area - Daulatabad Bagh Palace, Srirangapatna
10. Shri Harihareshwara Temple, Harihara
11. Ishwara Temple, Arasikere
12. Fort Devanahalli
13. Someshwara Temple, Kolar
14. Open Area of Group of Temples, Nandi
15. Anantapadmanabha Temple complex, Karkala

**BHOPAL CIRCLE**

1. North of Chitr Gupta Temple, Khajuraho
2. Tansen tomb, Gwalior
3. Open Area around Sas Bahu Temple, Gwalior
4. Open Area to the west of Siva Temple, Bhojpur
5. Open Area near Jahaz Mahal, Mandu

**BHUBANESWAR CIRCLE**

1. Open Area around Raja Rani Temple, Bhubaneswar
2. Open Area, Mukteshwar Temple
3. Open Area, Parashurameshwar Temple
4. Open Area, Sun Temple, Konarak
5. Open Area, SitaBhanji
6. Open Area, Haripurgarh
7. Site at Ratnagiri

### **CHANDIGARH CIRCLE**

1. Open Area surrounding Jal Mahal, Narnaul
2. Open Area, Dakhni Sarai
3. Open Area, Fort at Bhatinda

### **CHENNAI CIRCLE**

1. Brihadishwara Temple, Thanjavur
2. Brihadishwara Temple, Gangaikonda Cholapuram
3. Airavateshwara Temple, Darasuram
4. Group of Temples, Rock-cut Caves, Mahabalipuram
5. Open area near Group of Temples, MoovarKoil
6. Fort Area, Sadras.

### **DELHI CIRCLE**

1. Arab ki Sarai (Humayun's Tomb Complex)
2. Outer lawn Isa Khan's Tomb (Humayun's Tomb Complex)
3. Jahaj Mahal
4. Roshanara Garden
5. Open Area, Qutub Minar Complex
6. Lawn and Outer Open Area, Purana Quila
7. Open Area, Quila Rai Pithora
8. Open Area, Red Fort (area of ram Lila and inside)

### **DEHRADUN CIRCLE**

1. Rudranath Temple Complex, Gopeshwar, Distt. Chamoli

### **DHARWAR CIRCLE**

1. Open Area, Durga Temple Complex, Aihole
2. Open Area, Jyotirling Group of Temples, Aihole
3. Open Area north of Group of Temples, Pattadakal
4. Open Area between Group of Temples, Ashtur
5. Open Area within the Fort Gulbarga
6. Open AreaMahmud GawansMadarsa, Bidar
7. Open Area surrounding GolGumbaz, Bijapur
8. Lawns of ImbrahimRauza, Bijapur
9. Open Area, Navaraspur
10. Open Area Group of Monuments, Lakkundi
11. Open Area around Mahadevi Temple, Ittagi
12. Open Area towards west of Siddeshwara Temple, Haveri
13. Madhukeshwara Temple Complex, Banavasi
14. Mukteshwara Temple, Chandadanpur
15. Open Area Fort, Souda

### **GOA CIRCLE**

1. Open Area within the Fort, Aguada
2. Mahadev Temple Complex, Tambdi Surla
3. Open Area Safa masjid, Ponda

## **GUWAHATI CIRCLE**

NIL

## **HAMPI MINI CIRCLE**

1. Open Area Elephant Stable, Hampi
2. Open Area Vithala Temple Complex, Hampi
3. Fort, Bellary, Hampi 4. Open Area around Monuments, Hampi

## **HYDERABAD CIRCLE**

1. Area within Golkonda Fort
2. Siddhout Fort, Cuddapah
3. Sankaram, Vishakhapatanam
4. Ramappa Temple, Palampet
5. Area within the Fort, Warangal
6. Open Area around transplanted monuments at Nagarjunkonda and Anupa (during day only)
7. Open Area surrounding Amaravati Stupa Site

## **JAIPUR CIRCLE**

1. Ancient site at Bhangarh
2. Deeg Palace, Deeg, Dist. Bharatpur
3. Fort, Bayana
4. Group of Temples, Bijolia 5. Fort, Ranthambore

## **JODHPUR CIRCLE**

1. Anna Sagar Baradari, Ajmer
2. Mahanal Temple, Menal
3. Fort, Chittaurgarh,
4. Fort, Kumbalgarh,
5. Archaeological Site, Ludrava
6. Ghat/Jahangiri Mahal, Pushkar
7. Group of Temples, Badoli
8. Fort, Jaisalmer, Jodhpur

## **KOLKATA CIRCLE**

1. Open Area in front of Cooch Behar Palace
2. Open Area surrounding Bishnupur Group of Temples, Bishnapur

## **LEH MINI CIRCLE**

NIL

## **LUCKNOW CIRCLE**

1. Residency Lawns, Lucknow
2. Open Area Fort, Jhansi
3. Dilkusha Palace

## **MUMBAI CIRCLE**

1. Open Area, Elephanta
2. Fort Raigarh
3. Palace Complex Shaniwarvada, Pune

**NAGPUR CIRCLE**

NIL

**PATNA CIRCLE**

1. Archaeological Site, Nalanda
2. Open Area Sher Shah Tomb, Sasaram

**RAIPUR CIRCLE**

1. Group of Monuments, Sirpur

**RANCHI CIRCLE**

NIL

**SARNATH CIRCLE**

1. Archaeological Site, Sarnath

**SHIMLA CIRCLE**

1. Open area Vice Regal Lodge, Shimla.
2. Open area, Kangra Fort, Kangra
3. Open Area, Fort at Nurpur (now in Shimla Circle)

**SRI NAGAR CIRCLE**

1. Palace Ramnagar
2. Open Area of the Fort, Ramnagar

**THRISSUR CIRCLE**

1. Open Area within the Fort, Bekal
2. Area within Fort St. Angelo, Kannur
3. Fort at Pakkad

**VADODARA CIRCLE**

1. Open Area/Garden around Sun Temple, Modhera
2. Open Area within the Citadel, Pavagarh
3. Fort, Diu
4. Fort Area, Moti Daman
5. Fort Area, Nani Daman
6. Area around Step Well, Patan